

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 719 of 1997

Date of Order: 31.7.97.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

KRISHNENDU SARKAR, aged about 27 years,
son of Satyendra Nath Sarkar, residing at
153, Jadunath Ukil Road, Calcutta-700041
(Paschim Putiary)

....Applicant.

-Versus-

1. Union of India, represented through the
Secretary, Ministry of Mines, Department of
Mines, New Delhi.
2. The Director (Personnel), Geological
Survey of India, 4, Chowringhee Lane, Calcutta-700016.

....Respondents.

For the petitioner: Mr. S.K. Gupta, counsel.

For the respondents: NONE.

Heard on: 31.7.97.

O R D E R

A.K. Chatterjee, V.C.

The petitioner was a candidate for appointment
to the post of Mechanic (Painter) in response to a letter
by the Director (Personnel), G.S.I, Calcutta for which he
and Technical Test
had appeared at the Interview/held respectively on 10.12.96
and 27.12.96. It is contended by the petitioner that the
result has not been published and ^{has} ~~it~~ has been informed

...2

orally that results could not be published because none of the candidates called for interview and technical test found was//suitable.

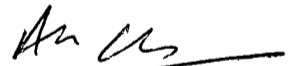
We have heard the submissions made by the ld.counsel for the petitioner and have gone through the application as well as the annexures. In the circumstances, we consider it appropriate to dispose of the application with a direction upon the respondents, particularly the respondent no.2, ~~not~~ to fill up the post of Mechanic(Painter) ^{with publication of} ~~and to publish~~ the result of the selection test for the post of Mechanic (Painter) held on 27.12.96, within 3 weeks from the date of communication of this Order.

None appeared for the respondents despite of services already made.

Certified copy of this Order be handed over to the ld.counsel for the petitioner within 48 hours.



(M.S.Mukherjee)
Member(A)



(A.K.Chatterjee)
Vice-Chairman.